

at Toronto airport was reported to have gone out of order after about 60% of the baggage had been checked through it. The remaining baggage was checked with the help of PD-4, an electronic explosive sniffer.

(d) Yes, Sir.

Subsidy to State Governments for Construction of Low Cost and Clean Hotels

278. SHRI CHINTAMANI PANI-GRAHI :

SHRI MURLIDHAR MANE :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there is any proposal before Government for giving subsidy to the State Governments for the construction of low cost and clean hotels for both domestic and foreign tourists ;

(b) if so, whether Centre has taken up the matter with State Government and initiated action in this direction ; and

(c) the number of hotels and their locations in Orissa under this programme ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) and (b). Yes, Sir. A scheme framed in this regard has been forwarded to the State Government.

(c) Specific proposals from the Government of Orissa are awaited.

People Below Poverty Line

279. SHRI RAM BHAGAT PASWAN : Will the Minister of PLANNING be pleased to state :

(a) the name of the State where the maximum number of people are living below poverty line ; and

(b) the percentage of plan allocation made by the Planning Commission during the last three years to each State taking into the consideration the poverty in the States ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN) : (a) Poverty estimates were prepared in the Planning Commission for

the Sixth Five Year Plan (1980-85) on the basis of the National Sample Survey data on household consumer expenditure for the year 1977-78. According to this, the absolute number of people living below the poverty line was maximum in Uttar Pradesh, while the percentage of such people to total population was maximum in Orissa.

(b) Plan allocations to non-special category States are made on the basis of their own resources and the Central assistance to which they are eligible under the modified Gadgil formula and not on the basis of incidence of poverty. However, 20% of the Central assistance is distributed only among the States whose per capita income is below the national average. Six States were eligible for a share of this assistance during Sixth Plan. The share of the six States out of this assistance is shown in the statement-I given below.

It may be added that the main programmes under implementation for the alleviation of poverty for rural poor are Integrated Rural Development Programme (IRDP), National Rural Employment Programme (NREP) and Rural Landless Employment Guarantee Programme (RLEGP). Allocations under IRDP are made at the flat rate of Rs. 8 lakhs per block to be shared equally between the Centre and States whereas in the case of NREP and RLEGP allocations to the extent of 25% are made on the basis of incidence of poverty. State-wise allocations made for these three programmes during the three years 1982-85 are shown in the statements II and III given below.

STATEMENT—I

Allocation of 20% Central assistance among the States having per capita income below the national average during the Sixth Five Year Plan (1980-85).

	(Rs. in crores)
1. Andhra Pradesh	186.69
2. Bihar	359.45
3. Madhya Pradesh	232.66
4. Orissa	117.15
5. Rajasthan	128.88
6. Uttar Pradesh	515.17
Total	1540.00